## **Declaration of Assets and Liabitities**

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		Declara	tion or	Assets	and Lia		<b>es</b> : 2022-23
o 40 ( Ha	n-D)	I, MD TAUQUE LEGISLATIVE AS LEGISLATIVE AS bank balance, etc.  A. Details of mo	SEMBLY PAT SEMBLY PAT ) of myself, m	TNA service a NA give herein y spouse and de	nd presently below the de ependants* :	working as tails of the	<b>DRIVER BIH</b> assets (immoval
Story	Sr.	(Assets III JOINE	Trame marcatii	ng the extent of Spouse	Joint ownersh Dependant-1	Dependnt-2	Dependant-3
(1811)	No.	Description	Self	Name (s)	name	Name	etc.
123 123			10 (10 (10 (10 (10 (10 (10 (10 (10 (10 (	(wife) Shagufta Parween	(Daughter) Kahkashan Shagufta	(Father) Md Maqubool	(Mother) Ruksana Begam
103 (1	i)	Cash	Rs. 1000/-	10000	NIL	2000	1000
(ii	i)	Deposits in bank, Financial Instutions And Non-Banking Financial Companies	S.B.I. 10000/-	B.O.I 130000/-	NIL	U.B.I. 20000/-	U.B.I. 10000/-
(ii	ii)	Bonds, Debentures and Share in companies	NIL	NIL	NIL	NIL	NIL
(iv		Other financial institution, NSS, Postal Savings, LIC Policies, etc.	L.I.C. 550 QLY SBI RD-3000 Month	NIL	NIL	LIC-1262 QLY	NIL
(v	'	Motor Vehicles (details of weight and value)	NIL	NIL	NIL	NIL	NIL
(vi)	000	Jewellery (give details of weight and value)	NIL	Gold 30 Gm. Rs. Silver 300 Gm.	Silver-50 Gm.	NIL	Gold-20 Gm. Silver-200 Gm.
(vi		Other assets, such as values of claims/interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds/ share / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per book in the case of non listed companies should be given.

Dependant here means a person substantially dependent on the income of employee.

## B. <u>Details of Immovable assets</u> (Note :- Propertices in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3
(1)	Agricultural Land -Location (s) -survey number (s) -Extent (Total measurement) -current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land -Location (s) -survey number (s) -Extent (Total measurement) -current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buldings (commercial and residential) -Location (s) -survey /door -Extent (Total measurement) -current market value	NIL	NIL	NIL	NIL	NIL
iv)	House / Apartments etc -Location (s) -survey / door -Extent (Total measurement) -current market value	NIL	NIL	NIL	5 Dhur	1 Kattha
<b>(</b> )	Other (such as interest in property )	NIL	NIL	NIL	NIL	NIL

## 2. I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank/financial institutions (s) / Department (s)	Amount outstanding as or	
(a)	(i) Loans from Banks	S.B.I	798800	
ιω,	(ii) Loans from financial institutions	, NIL .	. NIL	
	(iii) Government Dues : Dues to Departments dealing with Government accommodation	. NIL	NIL	
	(b) dues to Departments dealing with supply of water	NIL	NIL	
	(c) dues to Departments dealing with supply of electricity	NIL	NIL	

30.01.23

	(d) Dues to departments dealing with telephones	NIL .	NIL
	(e) Dues to departments dealing with government transport (including aircraft and helecopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax Including Surcharge [Also indicate the assessment year upto which Income Tax Return filed, Give also Permanent Account Number (PAN)]	PAN No. BKDPT7534C	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax Return filed.]	NIL :	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL ·	NIL

C. Personal Detai	il	
GPF/CPF/PRAN NO.	·	110174242867
Gender	-	M (M/F)
Date of Birth	:-	28/07/1994 (DD/MM/YYYY)
Class	÷	C (A/B/C)
Cadre	:-	DRIVER BIHAR LEGISLATIVE ASSEMBLY
		(Full Name e.g. B.A.S- Bihar Administrative Service B.S.S –Bihar Secretariate Service etc
Home District	:-	SAMASTIPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 7767

Name of Employee :- MD TAUQUEER

Place :- PATNA

Designation :- DRIVER

Date: -30/01/23

Department :- BIHAR LEGISLATIVE ASSEMBLY

Note: please sign each page of the declaration. Asset declaration form a purpose of A4 size white paper with computer typed (single side) in prescribed formet.

30.01.23